

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/222(KB)2021
IA(I.B.C)/775(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	SUBHAM GOODWILL PRIVATE LIMITED VS MONET VYAPAAR PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Sudipta Ghosh, liquidator

Ms. Pallavi Ray, Adv.

] For Liquidator

ORDER

1. Learned Counsel for the Liquidator present.
2. It is submitted that assets have been sold and an application for dissolution may be filed in the meantime.
3. **IA(I.B.C)/775(KB)2024:**
 - a. This is an application for placing on record the Progress Report which is placed at page 11 onwards and this application is supported by an affidavit at page 9 onwards.
 - b. The Progress Report is taken on record and accordingly this **IA(I.B.C)/775(KB)2024 is allowed and disposed of.**
4. **List this matter on 14.06.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**